

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 2<sup>nd</sup> May, 2016

NO.LJ (B) 19/2014/96, - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non -M.C.S officers as Executive Magistrates and, further under sub-section (2) thereof, as Sector Magistrate/Additional District Magistrates in connection with conduct of Bye- Election to 2 - Tura (ST) Parliamentary Constituency, 2016 for a period upto the end of Election process, 2016

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Smti Sanghita P.Marak, BADO, Ampati.	Within South West Garo Hills District	Deputy Commissioner, South West Garo Hills District, Ampati
2.	Smt. Tengrimbal A.Sangma, Child Dev. Project Officer, Betasing	-do-	-do-
3.	Shri Jerry R.Marak, Horticulture Development Officer, Betasing Dev. Block	-do-	-do-
4.	Smt. Linda J.Sangma, DSWO, Ampati	-do-	-do-
5.	Dr. Nokman A.Sangma, AH & Vety Officer, Betasing Dev. Block	-do-	-do-
6.	Smt Purnima K.Sangma, Asstt. Director of Hoirticulture (Mkt), Ampati	-do-	-do-
7.	Smt. Trida B.Sangma, Tourist Officer, Ampati	-do-	-do-
8.	Shri Don Felicent K.Marak, F.M. DCIC.	-do-	-do-
9.	Shri Saljong A.Sangma, Border Area Development Officer, Kalaichar	-do-	-do-
10.	Shri Keringthone N.Sangma, Fishery Officer, Ampati	-do-	-do-
11.	Shri George W.Momin, Superintendent of Fisheries, South West Garo Hills, Ampati	-do-	-do-
12.	Shri Mark A.Sangma, E.E (Water & Resource) Ampati	-do-	-do-
13.	Shri Prinathson A.Sangma, Asstt. E.E PWD (Rds), Ampati	-do-	-do-
14.	Shri Walseng A.Sangma, Dist. Soil & Conservation Officer, Ampati	-do-	-do-
15.	Smti Madona Onachi T.Sangma, CDPO, Zikzak	-do-	-do-
16.	Shri Lawrence R.Marak, SDO (PWD)(Roads), Mahendraganj	-do-	-do-
17.	Shri Sanyang A.Sangma, Horticulture Development Officer, Zikzak Dev. Block.	-do-	-do-
18.	Dr. Pobitra Hajong, AH & Vety Officer, Zikzak Dev. Block	-do-	-do-
19.	Shri Freddy Ochi N.Sangma, Asstt. Engineer, PWD, Gatobadha	-do-	-do-
20.	Dr. Saljagrangrang R.Marak, AH & Vety Officer, Ampati	-do-	-do-
21.	Shri Hiranya Basumatary, A.D.N, Ampati	-do-	-do-
22.	Shri Lolick I.Sangma SDO (T/C)PHE (E.E Office), Ampati	-do-	-do-
23.	Shri Charseng Ch. Marak, AS & WCO, Soil & Water Conservation Office, Ampati	-do-	-do-
24.	Shri Lastine A.Sangma, SDO, PHE, Ampati.	-do-	-do-

		RESERVE OFFICERS	
1.	Shri Rongsang N.Sangma, I.P.O, DCIC, Ampati		
2.	Smti Iti D.Sangma, Agriculture Development Officer, Zikzak		
3.	Smti Lewinbirth Ch. Marak, G.M DCIC, Ampati		

(E.M.Donn)

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

\*\*\*\*\*

MEMO.NO. LJ (B).19/2014/96- A,

Dated Shillong, the 2<sup>nd</sup> May , 2016

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Secretary to the Govt. of Meghalaya, Election Department and Deputy Chief Electoral Officer, Meghalaya, Shillong for information.
3. The Deputy Commissioner & District Election Officer, South West Garo Hills District, Ampati. This has a reference to your letter No. SWGHA-9BYE-Election/2016/2, dt 20.04.2016, with a request to circulate to all the officers concerned.
4. Personnel A.R (A) Department for information
5. Election Department.
6. The DEO (Data Entry Operator) LR Office, Room No. 222, Main Sect Building, to upload the Notification in the Law Department website.
7. Guard File.
8. Office Copy

By Order etc.,

Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.